

character. The locations of such projects has, therefore, to be decided on broad techno-economic considerations. It has been the policy of the Government that subject to these considerations comparatively backward regions are given preference in the location of Central Projects.

(b) and (c) : At present there is no proposal to set up any public Sector Industry for Defence Production in Jhabua District of Madhya Pradesh.

[*Translation*]

Prototype Development and Training Centre in Jhabua

4121. SHRI DILEEP SINGH BHURIA : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government propose to advise the National Small Scale Industries Corporation to open a Prototype Development and Training Centre in backward Adivasi district Jhabua of Madya Pradesh to ensure provision of proper training facilities for small entrepreneurs in this district ; and

(b) if so, the time by which such a facility is likely to be made available there ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) No, Sir.

(b) Does not arise.

[*English*]

Administration of Justice in Tribal Areas

4122. SHRI GIRIDHAR GOMANGO : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the measures taken by his Ministry to strengthen the administration of justice in Tribal Areas of the country during the Sixth Five Year Plan ;

(b) whether the Seventh Finance Commission had provided funds for strengthening the administration ;

(c) if so, the funds provided by his Ministry to the States as per the recommendations, State-wise ; and

(d) the emphasis given by the States to provide funds for tribal areas and advertisements made so far, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. P. BHARDWAJ) : (a) to (d) : During the Sixth Five Year Plan period the Ministry of Law and Justice was concerned with the recommendations of the Seventh Finance Commission relating to the upgradation of standards of judicial administration in general and not with any particular reference to Tribal Areas. The amounts released to the States for this purpose is given in the attached statement.

Statement

Upgradation of Standards of Judicial Administration on the basis recommendations of Seventh Finance Commission—Release of Grants

Name of the State	Amount released upto 31.3.1985
1	2
	(Rs. in lakhs)
1. Andhra Pradesh	83.97
2. Assam	165.23
3. Bihar	487.88